

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA (18) Ind- 3506/252/HDB/2017
NAME OF THE COMPANY	Silver Arrow Holdings Private Limited
NAME OF THE PETITIONER(S)	Silver Arrow Holdings Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies , Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

None appears for the Petitioner. A letter dated 12.10.2017 addressed to the Registry is received requesting to post the matter on 23.10.2017 or any other convenient date. Post the case on 23.10.2017 for compliance of the objections.


Member (T)


Member (J)